like canned provisions, dry fruits and general cargo are higher from Bombay to U.K. than those from Australia to U.K. while the rates for commodities such as wool, fruit, juice etc. are on the other hand lower. These rates in the overseas trades, over which Government have no control, are fixed by the Shipping Conferences concerned. At times high and discriminatry freight rates are fixed by these foreign Conferences in which event efforts are made through the Freight Investigation Bureau to persuade the Conference to agree to a reduction. While fixing the freight rates, the Shipping Conferences, however, take into account not only the distance involved but also several other factors, such as what the traffic can bear, volume of cargo, operational charges, nature of the commodity, and its packing etc.

ट्रैक्टरों के लिये विदेशी मुद्रा

* २५३६. { श्री पद्मारिया :
श्री थर्मलिंगम :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कुछ राज्य सरकारों ने विदेशों से ट्रैक्टर खरीदने के लिये जनवरी, १९६० से अब तक की अवधि में केन्द्रीय सरकार से विदेशी मुद्रा की मांग की है; और

(ख) यदि हां, तो केन्द्रीय सरकार ने कितनी विदेशी मुद्रा की स्वीकृति विभिन्न राज्यों को (राज्यवार) दी है ?

कृषि मंत्री (डा० पं० शा० देशमुख) : (क) जी हां ।

(ख) विभिन्न राज्य सरकारों के लिये जो विदेशी मुद्रा की स्वीकृति दी गई है उसकी मात्रा रुपयों में निम्न प्रकार है :—

१. आन्ध्र प्रदेश	. रु० २४.०२ लाख
२. मद्रास	. रु० २५.०० लाख
३. मध्य प्रदेश	. रु० ४६.०० लाख
४. मैसूर	. रु० ५.०० लाख
५. महाराष्ट्र	. रु० १७.०० लाख
६. उड़िसा	. रु० १५.०० लाख
७. राजस्थान	. रु० ५.०० लाख
८. उत्तर प्रदेश	. रु० २.९९ लाख
९. ऐन्डेमान और निकोबार द्विप	. रु० २.२५ लाख
१०. बिहार	. मामले पर अभी तक राज्य सरकार से पत्र व्यवहार हो रहा है ।
११. गुजरात	. मामले पर अभी तक राज्य सरकार से पत्र व्यवहार हो रहा है ।

Unloading of Coal Wagons

2537. **Shri Ram Krishan Gupta**: Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that sometimes traders cause delay in unloading coal wagons; and

(b) if so, the steps taken or proposed to be taken to check this practice and to get unloading of wagons done in time?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) The following steps are taken:—

(i) Demurrage charges at the prescribed rates are realised for the periods the wagons remain under load after the expiry of the free time allowed for unloading.

(ii) The Railway itself performs the unloading and realises the unloading charge from the consignee in addition to the demurrage charge where due.